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taken by Government to resolve the issues involved?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION THE MINISTRY OF **AGRICULTURE** (SHRI HARI KRISHNA SHASTRI): Convocation of the Indian (a) Tht. Agricultural Research Institute (IARI) has been postponed for the present because the Post-Graduate Student's Union had given a notice for boycotting the Convocation.

- (b) The reason for boycott was the following demands of the Post-Graduate Students:
  - 1. Increase in the amount of fellowship and contingency grant.
  - Increase in the duration of fellowship.
  - Direct recruitment of Ph. D. Scholars to the post of S-2 grade of the Agricultural Research Service.
  - 4. Establishment of Natural Research Cadre.

It is proposed to hold the convocation at the opportune time after taking into account the representation of the students.

## Tour to USA without permission by the official of Agricultural University, Ludhiana

2489. SHRI M. KADHARSHA: Will the Minister of AGRICULTURE be pleased to state:

(a)' whether it is a fact that an As Chemist Sugarcane Rese sistant Jallandhar under arch at Punjab Agriculture University, Lu dhiana, was away to USA from March, 1984 1984 without to April, permis of the authorities sion competent and on false certificate;I

- (b) if so the details thereof and whether full pay and allowances of the above official were drawn throughout her absence with connivance of the office:
- (c) what were the reasons for her stay at America:
- (d) whether she again went to America in September, 1987 without permission; and
  - (e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE^ (SHRI HARI KRISHNA SHASTRI): (a) Yes, Sir. However, the exact date of departure to USA, the exact period of stay there and the veracity of the certificates are not known.

- (b) She had applied for leave in various spells from 28-3-84 to 31-8-86 but resumed duty on 7-8-86. Earned leave on average pay, Half Pay leave and extra-ordinary leave (without pay) were granted for the periods 28th March 1984 to 3rd June 1984, 4th June 1984 to 1st October 1984 and 2nd October 1984 to 31st July 1985 respectively. Leave for the period from 1st August 1985 to 6th August 1986 has been sanctioned so far.
- (c) Reasons given by the person concerned are Medical grounds for treatment of Thyroid disease and Anxiety Neurosis.
  - (d) Yes, Sir.
- (e) She had applied for leave from 7-9-87 to 6-3-88 on medical grounds. However, it has been rejected and she has been asked to resume duty by 31-3-88 or to submit Medical Certificate from some Government Hospital/ or Doctor in USA in support of her leave application failing which action will be taken as per rules.